

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4	3.2.94	Mr. S.P. Mahapatra, learned Counsel for the petitioner prays to withdraw this case. prayer allowed. The case is disposed of as withdrawn. This order is passed after hearing Mr. Mahapatra, learned Counsel for the petitioner and Mr. Mohan Mishra, learned Sr. Counsel. Vijay Vice-Chairman D/ym Member C.A.	Order no. 2, Dt. 20.12.93 A copy of order may be given to the counsel for both sides. Hely 23/12/93 Shukla 23.12 S.O. (5) 93. Received copy of the order Dt. 14.12.93 Ashok Kumar on behalf of MR. Ashok Mishra Sr. C.C.
			Order no. 2, Dt. 20.12.93 A copy of order along with the notice may be sent to O.P. by Registered Post. Hely 23/12/93 Shukla 24.12.93 S.O. (5) counter filed. copy not served For admission & hearing Hely 19/1/94 Beach Order no. 4, Dt. 3.2.94 A copy of order may be given to the Court and Counsel. Hely 19/1/94 Shukla S.O. (5) Received copy 19.4.94 of order no. 3/21/94 Ashok Kumar